

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1362
ANSWERED ON:01.12.2014
PAYMENT OF HOUSE RENT ALLOWANCE TO AIR INDIA EMPLOYEES
Vichare Shri Rajan Baburao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it has come to the notice of the Government that a number of employees of Air India Express including air hostesses are not being paid House Rent Allowance;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken or proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (c): The Cabin Crew in Air India Charters Limited is employed on Contractual Basis for Fixed Term Emoluments, which are based on fixed components and HRA is not provided as per the terms of the Contract.